

**THE DHOTIES (ADDITIONAL EXCISE DUTY)**

**REPEAL ACT, 1976**

**No. 93 OF 1976**

*[4th September, 1976]*

**An Act to repeal the Dhoties (Additional Excise Duty) Act, 1953.**

**BE it enacted by Parliament in the Twenty-seventh Year of the Republic of India as follows:—**

- Short title.      **1. This Act may be called the Dhoties (Additional Excise Duty) Repeal Act, 1976.**
- Repeal of Act 39 of 1953.      **2. The Dhoties (Additional Excise Duty) Act, 1953, is hereby repealed.**